

NOTICE OF THE REGISTRY

ORDERS OF THE TRIBUNAL

ORDER DATED 17-12-2004.

Applicant through his counsel filed a Memo seeking permission to withdraw this case. A copy of the Memorandum filed to that effect has already been served on Mr. U. B. Mohapatra, Learned Senior Standing Counsel for the Respondents; who is present in Court today. Having heard both the parties, on the face of the Memorandum filed on behalf of the Applicant, this case is permitted to be withdrawn and according this O.A. No. 721 of 2003 stands disposed of being withdrawn.

Send copies of this order to both parties in the addresses given in this O.A.

Member (Judicial)

1) A.D. not returned from A.2 B3.

2) App./Counter by A-1 not filed.

My 26/2/04 Registrar

Order dt. 27.2.04

Applicant is absent on call. Ld. SSC by entering appearance to-day for all the respondents prays 6 weeks time to file counter. Heard.

Time is granted till 1.4.04 to file counter.

27/2/04  
REGISTRAR

Mr. A.K. Bose, Sr. S.C. has appeared for all the resppts. but counter not filed.

Registrar

My 31/3/04

Order dt. 1.4.04

Applicant is absent on call. On the prayer of Ld. SSC, time is granted till 6.5.04 to file counter.

1.4.04  
REGISTRAR

Counter not filed.

Registrar

My 5/5/04